



# Central Electricity Regulatory Commission

4th Floor, Chanderprabha Building, 36 Jangpatti, New Delhi-110044

Phone: 23353513 FAX: 23353923

Petition No. 445/TL/2019

Dated: 27.01.2020

## **NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003**

An application under sub-section (1) of Section 15 of the Electricity Act, 2003 (the Act) has been made by Lakadia Vadodara Transmission Project Limited, F-1, Mira Corporate Suits, Ishwar Nagar, Okhla Crossing, Mathura Road, New Delhi-110065 to establish "WRSS-21 (Part-B) Transmission System strengthening for relieving over loadings observed in Gujarat Intra-State system due to RE injections in Bhuj PS" on Build, Own, Operate and Maintain basis comprising the following elements:

| S. No. | Name of the Transmission Element   | Completion Target |
|--------|--|-------------------|
| 1.     | Lakadia-Vadodara 765 kV D/c line   | December 31, 2020 |
| 2.     | 330 MVAR switchable line reactors at both ends of Lakadia - Vadodara 765 kV D/c line along with 500 ohm NGR at both ends of Lakadia- Vadodara 765 kV D/c line.<br>(330 MVAR line reactor-4 nos., 765 kV reactor bay-4 nos., 1x110 MVAR 765 KV, 1 ph. Switchable line reactor (spare unit) at Vadodara end) |                   |
| 3.     | 2 nos. of 765 kV bays each at Lakadia and Vadodara S/s for Lakadia-Vadodara 765 kV D/c line (765 kV line bay-4 nos.)   |                   |

- The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of Rs. 1788.66 million per annum on the basis of the competitive bidding carried out by PFC Consulting Limited in accordance with the Guidelines issued by the Central Govt. under Section 63 of the Act.
- The Central Transmission Utility has recommended for grant of transmission licence to the applicant to establish the proposed transmission system.
- Based on material available on record, the Commission vide order dated 23.1.2020 in Petition No. 445/TL/2019, has proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.
- A copy of the application, along with its annexures and enclosures, made by the applicant for grant of Inter-State transmission licence to Lakadia Vadodara Transmission Project Limited before the Commission can be accessed at the website [www.sterlitepower.com](http://www.sterlitepower.com) or inspected by any person in the Commission's office by following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, as aforesaid, be sent to the undersigned by 11.2.2020 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for further hearing by the Commission in due course. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-  
(Sanoj Kumar Jha)  
Secretary